(b) if so, what is the expenditure \_ incurred on such travels and the amount of foreign exchange involved since this decision was taken?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes Sir.

(b) Only one such inspection has been made in recent months—the special Secretary visited some West Asian Countries last January. The total expenditure incurred on this including that of the two officers who accompanied him, was Rs. 16,897, of which Rs. 4,900 was in foreign ex-. change.

#### TRAVEL PAPERS ISSUED TO GOANS ABROAD HOLDING PORTUGUESE PASSPORTS

68. SHRI BAIRAGI DWIBEDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have issued any instructions to all the Indian Embassies abroad that any Goan with a Portuguese passport should be given Indian travel papers; and

(b) if so, whether such travel papers have been honoured by all the Commonwealth countries or there has been any infringement, especially in London?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes, Sir.

(b) No instance of non-acceptance of Indian travel documents by any Commonwealth country has been reported to the Government of India except in the case of Shri Aires de Messias Braganca, a Goan student who was denied entry  $int_0$  the U.K. This gentleman was subsequently allowed to enter the U.K. on his Indian

•passport.

### RELEASE OF THE FROZEN ASSETS OF GERMAN NATIONALS

, to Questions

69. SHRI BIREN ROY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the amount of the frozen assets of the German nationals so far released;

(b) whether such releases have been allowed to be repatriated in foreign exchange or made in Indian currency for use and investment in India;

(c) the amount, out of the released assets, re-invested in this country and whether the profit of such investment is allowed to be repatriated to Germany;

(d) whether any rules have been framed to regulate the investment of such released amounts in private business in India; and

(e) whether permission\* of the Custodian of Enemy Property or the Reserve Bank of India is necessary in cases involving full investment in India of the released amounts?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Rs. 206 lakhs.

(b) Individual assets which do not exceed Rs. 5,000 were allowed to be repatriated to West Germany, while those above Rs. 5,000 were released in Indian currency for investment in India;

(c) The information is being collected; profit of such investment is allowed to be repatriated to West Germany;

(d) No special rules have been framed but investments are generally permitted in Government securities or new companies or as loans for expansion and/or working capital of existing firms in India.

(e) No permission from the Custodian of Enemy Property is necessary but proposals for investment have to have the approval of the Reserve Bank of India.

# वैदेशिक कार्य मंत्रालय में हिन्दी समाचार-पत्रों/पत्रिकान्नों की कतरनों की प्राप्ति

७०. श्री नवार्बासह चौहान : क्या प्रधान मंत्री यह वताने की कृपा करेंगे कि :

(क) क्या वैदेशिक कार्यं मंत्रालय तथा उसके संलग्न कार्यालयों ने कोई ऐसी व्यवस्था की हुई है कि हिन्दी समाचारपत्रों, पत्रिकाग्रों ग्रादि मे उन कार्यालयों से सम्बन्धित विषयों पर जो समाचार, संपादक के नाम पत्र तथा सम्पादकीय टिप्पणियां ग्रादि प्रकाशित हों उनकी कतरनें प्रेस इन्फोर्मेशन व्यूरो से नियमित रूप से प्राप्त होती रहें ;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो वे कौन कौन से कार्यालय हैं जिन्होंने इस प्रकार की व्यवस्था की हुई है; ग्रौर

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो ऐसी क्या ग्रन्थ वैकल्पिक व्यवस्था की गई है जिसके ढारा हिन्दी समाचारपत्रों मैं प्रतिध्वनित होने वाली जनता की प्रतिक्रिया से ग्रवगत रहा जा सके ?

### †[SUPPLY OF CLIPPINGS FROM HINDI Newspapers/Magazines to E. A. Ministry

70. SHRI NAWAB SINGS CHAUHAN; Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry of External Affairs and its attached offices have made any arrangement under which clippings of news, letters to the editor and editorial notes. etc. published in Hindi newspapers, magazines, etc. on matters relating to those offices, are regularly received from the Press Information Bureau;

(b) if the answer to part (a) above be in the affirmative, which are those offices, that have made such arrangement; and

(c) if the answer to part (a) above be in the negative, what other alternative arrangement has been made for keeping in touch with the public reaction ventilated in the Hindi newspapers?]

ttTHE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS" (Shri Jawaharlal Nehru): (a) Yes.

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नहरू) : (क) जी हां।

(ख) विदेश मंत्रालय से संलग्न कार्यालय कोई भी नहीं है। विदेश मंत्रालय के बारे में जो भी सामग्री होती है, उसे इस मंत्रालय का विदेश प्रचार प्रभाग देखता है।

(ग) प्रदन नहीं उठता। 👘 👘

(b) Ministry of External Affairs has no attached offices. The material relating to the External Affairs, Ministry is seen  $i_n$  the External Publicity Division of this Ministry.

(c) Does not arise.]

## वाणिज्य तथा उद्योग मंत्रालय में हिन्दी समाचारपत्रों ग्रादि की कतरनों की प्राप्ति

७१. श्री नवार्बासह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह वताने की कुपा करेंगे कि :

(क) क्या उन के मंत्रालय तथा उस के संलग्न कार्यालयों ने कोई ऐसी य व स्था की हई है कि हिन्दी समाचार पत्रों, पत्रिकाग्रों

†[] English translation.